

44

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2013
I.A No. 12/2016

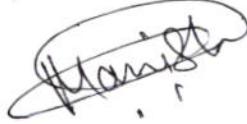
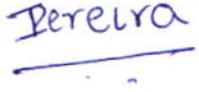
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Mr. Jyoti Bhatia Lawful Attorney & Legal Heir of Deceased Shri Sitaram Bhatia
V/s.
Piramal Enterprises Ltd.

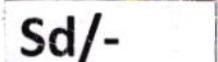
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
44	Manish Chhangani	Advocate for Respondent no: 1	
	Irina Pereira i/b Law Square	Advocate for Petitioner.	

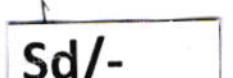
ORDER

IA No. 12/2016 in TCP No. 20/111A/NCLT/MB/MAH/2013

At request of the party, list this matter on 18.12.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)